

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2737 OF 2020

(Crime No. 70/2019 of Pulpally Police Station in Wayanad District)

Petitioner/Accused No. 1:

Suresh Babu, aged 38 years,
S/o.Murali, Pallikkara House,
Boodanam Shed.P.O., Pulpally,
Wayanad District, Pin-673 579.

By - Adv. Mathew Kuriakose

Respondents/State & Complainant:

1. State of Kerala,
(Crime No. 70/2019 of Pulpally Police Station),
represented by the Public Prosecutor,
High Court of Kerala, Ernakulam – 682 031.
2. The Sub Inspector of Police,
Pulpally Police Station,
Wayanad District – 673 579

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2737 of 2020

Dated this the 12th day of May, 2020

O R D E R

The counsel for the petitioner submitted that he want to withdraw this bail application. Hence, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

YKB